

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3325
TO BE ANSWERED ON 28/03/2025

CONSTRUCTION OF ROADS UNDER PRADHAN MANTRI GRAM SADAK YOJANA

3325 SMT. REKHA SHARMA:
SHRI BRIJ LAL:
SMT. KIRAN CHOUDHRY:
SHRI MOKARIYARAMBHAI:
DR. ANIL SUKHDEORAO BONDE:
SHRI IRANNA KADADI:
SHRI BABURAM NISHAD:

Will the Minister of Rural Development be pleased to state:

- (a) the mechanism in place to ensure effective utilization of funds and timely completion of projects;
- (b) the measures being taken to ensure that States adhere to compliance of five-year maintenance contracts under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (c) the incentives being given to States to adopt new/green technologies in rural road construction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The funds for works sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to the States/UTs based on the Value of Projects (VoP) sanctioned to States/UTs. The physical and financial progress of works are monitored on a real-time basis through Programme Management Information System (MIS). Further, funds to the States/UTs are released depending upon the VoP at hand and unspent balances of the previous years. Also, expenditure incurred by the States are subject to Audit both through the internal auditors and through the auditors deputed by the office of the Comptroller and Auditor General of India. All States/UTs also have appointed their Chartered Accountant who audits the account of the concerned State rural Road Development Agency on an annual basis and submit the report to the Ministry. The Programme Guidelines of PMGSY have laid down the timeline of the completion of road works and bridges. States/UTs are required to complete the works sanctioned under PMGSY within the scheduled timeline. Any increase in the cost of the project due to time overrun has to be met from the concerned state's funds, which proves to be a disincentive for the States.

The progress of implementation of works sanctioned under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered /Empowered Committee Meetings with the States and Monthly Review Meetings through Video Conference. At the District level, the District Development Coordination and Monitoring Committee (DISHA) headed by a Member of Parliament (Lok Sabha) monitors the implementation of various schemes of the Government of India, including PMGSY. In addition to this, special review meetings/Monthly Review Meetings are also held by

the Secretary/Additional Secretary/Joint Secretaries, Ministry of Rural Development, with the Chief Secretaries/Principal Secretaries of the States.

(b): PMGSY roads are constructed by the State Governments with a design life of at least 10 years. As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments. All PMGSY road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

Further, as a measure of enhancing the focus on maintenance of roads during the defect liability period (five years from the date of completion of the road) and streamlining the delivery of routine maintenance of PMGSY roads, electronic Maintenance of PMGSY roads (eMARG), i.e. a web application, has been implemented in all the States. As of the current date (24-03-2025), a total expenditure of ₹4,056 crores has been incurred on the maintenance of rural roads constructed under the PMGSY scheme through the eMARG.

(c): To promote large-scale adoption of New/ Green Technology, including the use of waste plastics in rural roads, the Ministry has issued the “Vision Document on New Technology Initiatives Guidelines-2022” in May 2022 under the Pradhan Mantri Gram Sadak Yojana (PMGSY). The incentive money issued to the best-performing States/UTs is to be utilised for initial rehabilitation of roads post Defect Liability Period (DLP) to enhance their life cycle.
